

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1475
ANSWERED ON:05.03.2010
TREATMENT OF INFLUENZA A H1N1
Vasava Shri Mansukhbhai D.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether private hospitals and laboratories are charging high and varying rates of fees for the treatment and test of persons suffering from Influenza A H1N1;
- (b) if so, the the number of such cases noticed so far;
- (c) whether the Government proposes to regulate such fees in the private hospitals and laboratories; and
- (d) if so the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE(SHRI GHULAM NABI AZAD)

(a)& (b) Health is a State subject. No such records are kept by Central Government.

No case of private hospitals and laboratories have been brought to the notice of Central Government on account of charging high and varying rate of fees for treatment and testing of persons from Influenza A HINI.

(c) & (d) Government of India is considering to introduce Clinical Establishments (Registration & Regulation) Bill for registration and regulation of clinical establishments in the country and for matters connected therewith or incidental thereto.